

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 79 of 2014

Dated : 9th July, 2015

In the matter of:

M/s. Raj West Power Ltd.

.... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhaya &
Mrs. Himanshi Andley for R-1

ORDER

Bench is not assembled today.

Matter is posted for further hearing on **27th August, 2015.**

Court Master

rkt